

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 01
(IB)-1140(ND)/2018

IN THE MATTER OF:

ICICI Bank Ltd.

.... Petitioner/Applicant

Vs.

Gwalior Bypass Project Ltd.

.... Respondent

Order u/S. 7 of the Insolvency & Bankruptcy Code, 2016 (CIRP)

Order delivered on 29.04.2024

CORAM:

JUSTICE RAMALINGAM SUDHAKAR
HON'BLE PRESIDENT

SH. AVINASH K. SRIVASTAVA
HON'BLE MEMBER (TECHNICAL)

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For the RP of GBPL : Sr. Adv. Mr. Abhinav Vasisht, Adv. Manmeet Singh, Adv. Priya Singh, Adv. Manav Sharma, Adv. Anshika Chadha

For the Respondent : Sr. Adv. Mr. Siddharth Yadav, Adv. Apoorv Aggarwal, Adv. Akansha Vasudeva, Adv. Manvi Jain, Adv. Shreya Mathur in IA-2362/2020
Adv. Sanjay Bhatt, Adv. Apoorva Chowdhary for R-2 in IA-2362/2020
Adv. Sanjay Bhatt and Adv. Apoorva for R2 in IA 2362/2020

For CoC of GBPL : Adv. Abhinav Dasgupta, Adv. Ishaan Duggal

For the SRA : Adv. Anannya Ghosh, Adv. Mrinalini Mishra, Adv. Kashish Chhabra

For the EARCL : Sr. Adv. Mr. Sudhir Makkar, Adv. Aditya Vashisth, Adv. Somya

ORDER

IA-2906/2020, IA-712/2022, IA-2362/2020, IA-4395/2020 & IA-4397/2020

Mr. Abhinav Vasisht, Ld. Sr. Counsel for the RP of GBPL is present physically.

Mr. Siddharth Yadav, Ld. Sr. Counsel for the Promoters argued the matter.

At request of Mr. Siddharth Yadav, Ld. Sr. Counsel, list the matter **on 01.05.2024** for continuation.

**Sd/-
(RAMALINGAM SUDHAKAR)
PRESIDENT**

**Sd/-
(AVINASH K. SRIVASTAVA)
MEMBER (TECHNICAL)**

Shubham Pandya – 29.04.2024